CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.337/99

Thursday this the 21st day of June, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- R.Valsala
 W/o Vikraman Nair
 Part-time Sweeper, Railway Mail Service
 Head Record Office, Trivandrum.
- 2. K.Ammu D/o N.Kunjukrishnan Part-time Sweeper, Railway Mail Service Head Record Office, Trivandrum.
- 3. K.Sukumaran Nair S/o Kunjan Pillai Part-time Chowkidar, Railway Mail Service Head Record Office, Trivandrum.
- 4. C.Rajamma
 D/o Velayudhan Pillai
 Part-time Sweeper, Railway Mail Service
 Head Record Office, Trivandrum.
- 5. R.Gopalakrishnan S/o Raman Part-time Labourer, Sub Record Office Railway Mail Service, Kayamkulam.
- 6. K.Selvarajan S/o Krishnan Chettiyar Part-time Labourer, Sub Record Office Railway Mail Service, Kayamkulam.
- 7. R. Radhamony
 D/o S. Ramakrishnan
 Part-time Labourer
 Sub Record Office, RMS
 Kottarakara.
- 8. E. Daisy
 D/o R.A.Muthunayagam
 Part-time Sweeper, RMS
 Sub Record Office, Neyyattinkara.
- 9. N.Radhamony S/o R.Narayanan Part-time Labourer, RMS Sub Record Office, Kollam.
- 10. Y.Liyakathali S/o Yusuf Kunju Part-time Labourer, RMS Sub Record Office, Kollam.
- 11. K.Kuttalingam
 S/o K.Kuruppan
 Part-time Labourer, RMS
 Sub Record Office, Kollam.
- 12. Kochukunju S/o Samuel Part-time Labourer, RMS Sub Record Office, Alleppey
 - 13. S.Raju, S/o Kochu Kunju Part-time Labourer, RMS Sub·Record Office, Alleppey.

... Applicants

Versus

- Union of India represented by the Secretary to the Govt. of India Ministry of Communications Dept. of Posts, New Delhi.
- The Director General of Posts New Delhi.
- The Head Record Officer Head Record Office, RMS Trivandrum Division, Trivandrum.
- 4. The Senior Superintendent Railway Mail Service, Trivandrum Division Trivandrum.
- The Chief Post Master General Kerala Circle, Trivandrum.
- 6. The Sub Record Officer Sub Record Office, RMS Kayamkulam.
- 7. The Sub Record Officer Sub Record Office, RMS Kottarakkara.
- 8. The Sub Record Officer Sub Record Office, RMS Neyyattinkara.
- The Sub Record Officer Sub Record Office, RMS Kollam.
- 10. The Sub Record Officer Sub Record Office, RMS Alleppey.

... Respondents

By advocate Mr.T.A.Unnikrishnan, ACGSC

The application having been heard on 21st June, 2001,, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicants seek the following reliefs:

- (a) Declare that A-2 to the extent it is brought into force only with effect from 3.11.98 is arbitrary, discriminatory and unconstitutional.
- (b) Call for the records leading to the issue of A-2 and quash the same to the extent it operates only with effect from 3rd November, 1998.
- (c) Declare that the applicants are entitled to have their wages calculated on the basis of the scale of pay as recommended to the Group 'D' employees by the Vth Pay Commission with effect from 1.1.96 and direct the respondents to grant the applicants the consequential benefits including arrears thereof, with effect from 1.1.96.



- (d) Award costs of and incidental to this application.
- (e) Pass such other orders or directions as deemed just, fit and necessary in the facts and circumstances of the case.
- 2. When the OA was taken up, learned counsel appearing for the applicants submitted that by virtue of the orders passed by the Government subsequent to the filing of the OA, this OA has become infructuous.
- Accordingly the OA is dismissed as infructuous.
 Dated 21st June, 2001.

G. RAMAKRISHNAN

ADMINISTRATIVE MEMBER

A.M.SIVADAS JUDICIAL MEMBER

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Annexures referred to in this order:

A-2 True copy of the letter No.1-3/97-PAP dated 3.11.98 issued by the 2nd respondent and communicated by the 5th respondent under letter No.EST/53-1/98 dated 10.11.98.